

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A.508 of 2001
(O.A.672/1992)

Date of order : 26.7.2001

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. L.R.K. Prasad, Administrative Member

PRADIP KR. MISHRA

VS.

UNION OF INDIA & ORS.

For the applicant : Mr. T.K. Biswas, counsel

For the respondents : Mr. R.M. Roychowdhury, counsel

O R D E R

This M.A. has been filed by the applicant for restoration of the O.A. after setting aside the order of dismissal dated 27.6.2001 passed by this Tribunal.

2. We have heard the ld. counsel for both sides. After hearing both sides, the order dated 27.6.2001 is hereby set aside and the O.A. is restored to its original file and number. The O.A. be listed for hearing on 27.8.2001. Accordingly, the M.A. stands disposed of. No order as to costs.


MEMBER(A)


MEMBER(J)